



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/422A/ (IB)/2017
NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Aashish Jain Wania for Suezra & Suezra	Counsel for ^{Petitioner} Respondent	
2.	B. Karthikeyan	Counsel for Respondent	

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for making a proposal for settlement with the petitioner. In view of the submissions, time extended at request. Put up on 11.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)